

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.564
TO BE ANSWERED ON DECEMBER 12, 2022

ECO-SENSITIVE URBAN PLANNING

NO.564. SHRI S. KALYANASUNDARAM:
SHRI R.GIRIRAJAN:
SHRI M. MOHAMED ABDULLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has taken note of the fact that the lack of eco-sensitive urban planning in India is promoting an ecological and aesthetic disaster,
- (b) the corrective steps taken and proposed to be taken by Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): Urban Planning is a State subject. As per 12th schedule of the Constitution Amendment Act, 1992, Urban Planning is the function of Urban Local Bodies/ Urban Development Authorities subject to the transfer of the functions by the State Government. Government of India has only advisory role in the matter. Ministry of Housing and Urban Affairs (MoHUA) supports States/ Union Territories for promoting eco-sensitive urban planning by issuing advisories and design standards, providing schematic interventions and financial assistance.

2. MoHUA has recently issued following advisories:

a. Urban & Regional Development Plan Formulation & Implementation (URDPFI) Guidelines 2015

([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf))

Chapter 6 of these guidelines mentions about sustainability guidelines. Section 6.6 includes guidelines for planning in eco-fragile zones.

b. National Mission for Sustainable Habitat 2021-30

(<https://www.mohua.gov.in/upload/uploadfiles/files/NMSH-2021.pdf>)

Chapter 5 of these guidelines mentions about urban planning, green cover and biodiversity.

c. Model Building ByeLaws (MBBL)-2016

(<https://mohua.gov.in/upload/uploadfiles/files/MBBL.pdf>)

Chapter 14 of MBBL mentions about climate resilient construction

d. River centric urban planning guidelines, 2021

(<https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf>)

3. Rejuvenation of urban water bodies is a component of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0.

4. Government of India has issued 'Scheme for Special Assistance to States for Capital Investment for 2022-23'. The scheme has provision of incentivizing the States for implementing the suitable schemes for 'Creation of Sponge Cities'to create infrastructure to collect, store, treat and save rain water and conserving the waterbodies.
